

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 33/2020 & IA 1868/2019 in DFR No. 2338/2019 (IA 33/2020 - For condonation of delay in refiling the Appeal & IA 1868/2019 - For condonation of delay in filing the Appeal)	BSL Limited VS Ajmer Vidyut Vitran Nigam Limited & Ors.	2338/2019 Dated 15/10/2019	08/01/2020		10/01/2020 Court - 2